

46.

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 12.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB/2018	For hearing	Sec 230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s:

Uday Shankar R.M.

Petitioner

Juhi Chandel
 C for Uday Shankar Associates

Petitioner

RESPONDENT/s:


(94828 48179)

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ORDER

Heard Shri Udaya Shankar RM, Learned Counsel for Petitioner along with Ms. Juhi Chandel.

Order reserved.


 Member (T)


 Member (J)

Balaji

